CENTRAL ELECTRICITY REGULATORY COMMISSION
7th Floor, Tower B, World Trade Centre, Nauroji Nagar, New Delhi
Tel: 20904364, Fax:20904365

No. Eco T1/2026-CERC March 30, 2026

NOTIFICATION

In pursuance of the "Tariff-based Competitive-bidding Guidelines for Transmission Service", amended up to 10th October 2008, issued by the Ministry of Power and Schedule-7 of the Standard Transmission Service Agreement documents, the Central Electricity Regulatory Commission (CERC) hereby notifies the following escalation rate for the purpose of payment for the period from 01.04.2026 to 30.09.2026.

Annual Escalation Rate applicable for the purpose of payment as per the Transmission Service Agreement:

S. No.	Description	Annual Escalation Rate for Payment
1.	Annual inflation rate for escalable transmission charges for the purpose of payment	**3.59%**

2. In accordance with Schedule-9 of the Standard Transmission Service Agreement under the "Revised Guidelines and Standard Bidding Documents (SBDs) for procurement of lnter-State Transmission Services (ISTS) through Tariff Based Competitive Bidding (TBCB) process" dated 6th August 2021 issued by the Ministry of Power, the CERC hereby notifies the following discount rate for the period from 01.04.2026 to 30.09.2026.

Discount rate for determining the Relief under Force Majeure Event & Change in Law during the Construction Period as per the Transmission Service Agreement:

S. No.	Description	Discount Rate
1.	Discount rate for determining the Relief under Force Majeure Event & Change in Law during the Construction Period	**9.17%**

Sd/-
(Harpreet Singh Pruthi)
Secretary